

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 397**  
ANSWERED ON 17<sup>TH</sup> NOVEMBER, 2016

**NATIONAL HIGHWAYS**

397. SHRI NISHIKANT DUBEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the length of National Highways (NHs) in the country, State-wise;
- (b) the proposals for new projects pending with the Government, State-wise; and
- (c) the steps proposed to be taken to improve NHs in the country including Jharkhand?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The State/Union Territory (UT)-wise length of National Highways (NHs) in the country is at Annexure-I.

(b) The development and maintenance of NHs is a continuous process. The works on NHs are accordingly taken up as per available resources, traffic density and inter-se priority.

The Ministry has taken up development of NHs under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, National Highways Interconnectivity Improvement Project (NHIIP), etc.

The State/UT-wise details of proposals received from various State Governments / UTs for development of NHs under National Highways (Original) [NH (O)] scheme during the current financial year and the proposals sanctioned is at Annexure-II. Similar details in respect of other schemes being implemented through the State Governments / UTs are being compiled and the same shall be laid on the table of the house.

(c) The Ministry has taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, along with integration with Sagarmala, construction / rehabilitation / widening of major bridges and Railway Over Bridges (ROBs) / Railway Under Bridges (RUBs) on NHs, connectivity Improvement Program for Char-Dham (Kedarnath, Badrinath, Yamunothri & Gangothri in Uttarakhand) etc., under proposed new programmes. However, these programmes are yet to be formally launched.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 397 ANSWERED ON 17.11.2016 ASKED BY SHRI NISHIKANT DUBEY REGARDING NATIONAL HIGHWAYS**

**The State/UT-wise details of length of National Highways**

<b>Sl. No.</b>	<b>Name of State</b>	<b>Total Length (in km)</b>
1.	Andhra Pradesh	5,464.74
2.	Arunachal Pradesh	2,513.05
3.	Assam	3,844.67
4.	Bihar	4,838.79
5.	Chandigarh	15.28
6.	Chhattisgarh	3,168.40
7.	Delhi	80.00
8.	Goa	262.00
9.	Gujarat	5,016.90
10.	Haryana	2,622.48
11.	Himachal Pradesh	2,642.48
12.	Jammu & Kashmir	2,601.00
13.	Jharkhand	2,653.64
14.	Karnataka	6,502.29
15.	Kerala	1,811.52
16.	Madhya Pradesh	7,572.57
17.	Maharashtra	7,470.79
18.	Manipur	1,745.74
19.	Meghalaya	1,204.36
20.	Mizoram	1,381.00
21.	Nagaland	1,172.79
22.	Odisha	4,837.52
23.	Puducherry	64.03
24.	Punjab	2,769.15
25.	Rajasthan	7,906.20
26.	Sikkim	463.00
27.	Tamil Nadu	5,006.14
28.	Tripura	806.20
29.	Telangana	2,635.84
30.	Uttarakhand	2,714.00
31.	Uttar Pradesh	8,487.00
32.	West Bengal	2,955.80
33.	Andaman & Nicobar Islands	330.70
34.	Dadra & Nagar Haveli	31.00
35.	Daman & Diu	22.00

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 397 ANSWERED ON 17.11.2016 ASKED BY SHRI NISHIKANT DUBEY REGARDING NATIONAL HIGHWAYS**

**State/UT wise status of sanctions of NH works under NH(O)**

Sl. No.	State/Union Territory	Proposals Received		Proposals Sanctioned	
		Nos.	Amount (Rs. Cr)	Nos.	Amount (Rs. Cr)
1.	Andhra Pradesh	9	1518.18	6	1474.61
2.	Arunachal Pradesh	NIL	NIL	NIL	NIL
3.	Assam	19	957.85	9	387.23
4.	Bihar	5	392.72	3	363.01
5.	Chandigarh	2	8.84	2	8.84
6.	Chhattisgarh	12	1184.70	NIL	NIL
7.	Delhi	NIL	NIL	NIL	NIL
8.	Goa	9	296.52	3	29.94
9.	Gujarat	9	344.20	2	95.28
10.	Haryana	26	1303.01	8	94.61
11.	Himachal Pradesh	19	440.00	8	95.18
12.	Jammu & Kashmir	NIL	NIL	NIL	NIL
13.	Jharkhand	13	665.31	12	463.31
14.	Karnataka	40	3551.22	28	2309.55
15.	Kerala	2	26.19	2	26.19
16.	Madhya Pradesh	3	500.03	2	465.34
17.	Maharashtra	74	2253.81	59	1638.20
18.	Manipur	3	15.38	3	15.38
19.	Meghalaya	NIL	NIL	NIL	NIL
20.	Mizoram	17	404.15	NIL	NIL
21.	Nagaland	2	804.34	NIL	NIL
22.	Odisha	6	1224.88	3	646.71
23.	Puducherry	NIL	NIL	NIL	NIL
24.	Punjab	27	395.54	19	307.99
25.	Rajasthan	68	437.01	53	337.39
26.	Sikkim	NIL	NIL	NIL	NIL
27.	Tamil Nadu	27	261.67	24	191.92
28.	Telangana	6	674.88	5	669.65
29.	Tripura	4	454.31	3	50.01
30.	Uttar Pradesh	12	2224.06	9	1705.94
31.	Uttarakhand	22	280.24	12	196
32.	West Bengal	11	1906.96	6	182.06
33.	A & N Island	NIL	NIL	NIL	NIL
<b>TOTAL</b>		<b>447</b>	<b>22526</b>	<b>281</b>	<b>11754.34</b>

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